7/18

CENTRAL ADMINISTRATIVE TRIBUNAL JODHPUR BENCH: JODHPUR

ORIGINAL APPLICATION NO. 256/2009

<u>Date of order</u>: 19.07.2011

CORAM:

HON'BLE DR. K.B.SURESH, JUDICIAL MEMBER HON'BLE MR. SUDHIR KUMAR, ADMINISTRATIVE MEMBER

Babu Lal Goswamy S/o Shri Jagannath Puri, R/o 71, Laxmi Vihar, Basni, Jodhpur, presently working as Senior TOA (P) Under the respondent No. 4.

...Applicant.

For the applicant: Mr. M.S.Godara, Advocate for applicant.

VERSUS

- 1- Bharat Sanchar Nigam Limited, Through CGMT (BSNL) Rajasthan Circle, Sardar Patel Marg, Jaipur.
- 2- GMTD, BSNL, Subhash Nagar, Jodhpur.

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- 3. Divisional Engineer (Rural), BSNL, Targhar, Sardarpura, Jodhpur. Sub Divisional Engineer (Telecom), BSNL, Balesar, Jodhpur.
- 5. Sh. H.S. Rawat, Divisional Engineer (Rural), Targhar, Sardarpura, Jodhpur.
- 6. Sh.S.K.Dave, SDE (Telecom), BSNL Balesar, Jodhpur.

....Respondents.

For the respondent Nos. 1 to 4 Mr. Vijay Bishnoi.

For the respondent Nos. 5 and 6 Ms. Shagun Mathur

ORDER (ORAL)
(Per Dr. K.B. Suresh, Judicial Member)

After having heard both counsels, Sh. M.S. Godara, learned counsel for applicant requests for a chance to withdraw the Original Application with liberty to raise all the defence which he had taken here in the enquiry now postulated against him. We permit him to do so. The Original Application is dismissed as withdrawn with liberty to file a fresh O.A. on the issue, if he is so advised.

No orders as to cost.

(Sudhir Kuntar)

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(Dr.K.B.Suresh)

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